

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.101
CP(IB) 587 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Shrimali Industries Pvt Ltd
V/s
KRN Alloys Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 01/09/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Monaal Davawala, Adv.
For the Respondent : Mr. Devashish Trivedi, Adv.

ORDER

Learned Counsel for the applicant Mr. Monaal Davawala requests for an adjournment to seek fresh instructions from the client, which is not opposed by the other side.

Re-list on 15.09.2023.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)